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Title: Laid Action Taken Statements of the Standing Committee on Petroleum and Natural Gas.

DR. MIRZA MEHBOOB BEG (ANANTNAG): I beg to lay on the Table the Statements (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas (2013-14) showing further Action Taken by the Government on the recommendations contained in Chapter I and Chapter V of the following Reports of the Committee: -

(1) 14th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2011-12) pertaining to action taken by the Government on the recommendations contained in the 9th Report (15th Lok Sabha) of the Committee on 'Challenges of Under-recoveries of Petroleum Products'.

(2) 15th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2012-13) pertaining to action taken by the Government on the recommendations contained in the 11th Report (15th Lok Sabha) of the Committee on 'Demands for Grants (2012-13)' of Ministry of Petroleum and Natural Gas.

(3) 17th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2012-13) pertaining to action taken by the Government on the recommendations contained in the 12th Report (15th Lok Sabha) of the Committee on 'Safety of Oil Installations'.

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...(Interruptions)